

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. U. M. Padwad**  
**COURT 24 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 17-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	CRI BAIL APPLN	101592/2020	Vyankatesh Radhakrishna Gauda and Others - Applicants. Vs State - R.A.K. Marg Police Station - Respondent.	Shravan S. Shukla.
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	101232/1994	Bhoiwada P.Stn. Vs Mohd. Sadik Kudartulla Malik 8	Public Prosecutor -----
<b><u>EVIDENCE</u></b>				
3	SESSIONS CASE	100429/1991	State of MaharashtraJogeshwari P.Stn. Vs Vijay @ Ajay Amarnath Pandey	
4	SESSIONS CASE	100428/1992	The State Vs Anil Gangaram Kamble 4 Ors.	
<b><u>ORDER</u></b>				
5	CRI BAIL APPLN	101426/2020	STATE GOVERNMENT - Kalachowki Police Station - Respondent Vs Raj Indrajit Bharadwaj - Applicant	APP  Vimlesh Kushwaha
6	CRI BAIL APPLN	101553/2020	Sumeet Jitu Purbiya and Others - Applicants. Vs State - R.A.K. Marg Police Station - Respondent.	Sugndh Zende.
7	CRI BAIL APPLN	101561/2020	Sunderraj Duraiswamy Shetty --- Applicant Vs The State of Maharashtra - Kalachowki Polise Station --- Respondent	Harshad G. Meshram
8	CRI BAIL APPLN	101572/2020	Jagdish @ Jagya Prakash Shinde --- Applicant Vs The State of Maharashtra - R.A.K. Marg Police Station --- Respondent	Arun N. Das

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9	ABA	100737/2020	Vishal Punambhai Garange Vs The State of Maharashtra	PP PP
10	CRI BAIL APPLN	101581/2020	Nileshbhai Bhogekar Fatesingh - -- Applicant Vs The State of Maharashtra - Matunga Police Station --- Respondent	M. J. Legal and Asso.
11	CRI BAIL APPLN	101586/2020	Abhay Leeladhar Gautam @ John - Applicant. Vs State - Kalachowki Police Station - Respondent.	Suvarna Avhad Vast.
<b><u>COMPLIANCE</u></b>				
12	CRI BAIL APPLN	101282/2020	Prasad @ Digamber Vinayak Sawant Vs Kalachowky Police Station	
13	MISC APPLN SC	100177/2020	Rajan Bala Rathod Vs The State of Maharashtra	Shahid Pathan
<b><u>APPEARANCE</u></b>				
14	SESSIONS CASE	101853/2019	The State of Maharashtra - Chembur Police Station Vs Dattatray Maruti Suryawanshi	APP
15	SESSIONS CASE	101889/2019	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Rakesh Kala Kharwa	APP
16	SESSIONS CASE	101914/2019	The State of Maharashtra - Ghatkoper Police Station Vs Sanjay Gokul Varma	APP
17	CRI M A	100762/2020	Aftab Alam Wahid Ahmed Shaikh in Revision 1065/18 -- Applicant Vs Mr. Prakash S/o Vasant Kumar Jhaveri and State --- Respondent	Mateen Shaikh

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18	SESSIONS CASE	100436/2020	The State of Maharashtra- Trombay Police Station Vs Salma @ Sallu Rahim Khan others 02	APP
19	MISC APPLN SC	100193/2020	Altamash Mohd. Istique Qureshi @ Bagga Vs Deonar Police Station	

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